

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURTS: DELHI

OFFICE ORDER

Sub: Link First Appellate Authority under Right to Information Act, 2005.

In supersession of the earlier orders and in pursuant to the provision of sub section (1) of Section 19 of the Right to Information Act, 2005 (22 of 2005) and Rule 2(h) of the Delhi District Court (Right to Information) Rules, 2008. I, being Principal District & Sessions Judge, North West District, Rohini Courts, Delhi, hereby designate Ms. Jasjeet Kaur, Ld. P.O.(MACT)(N-W), Rohini Courts, Delhi as the "Link First Appellate Authority" for North West District, Rohini Courts, Delhi under RTI Act, 2005 with immediate effect.



(YASHWANT KUMAR)
Principal District & Sessions Judge (N-W)
Rohini Courts, Delhi.

No...25792...../Judl.(N-W)/RC/2022

Delhi, dated the...03-09-2022.....

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All the Ld. Principal District & Sessions Judges of Delhi.
4. The Judicial Officer concerned, North West District, Rohini Courts, Delhi.
5. The Secretary (AR), Administrative Reforms Department, Govt. of NCT of Delhi, 7th Level, C-Wing, Delhi Secretariat, New Delhi.
6. The Branch Incharge, Computer Branch, Rohini Courts, Delhi to upload the same on the official website.
7. All the Sr. A.O.(Judicial)/A.O.(Judicial), Branch Incharges, North West District, Rohini Courts, Delhi.
8. The Principal District & Sessions Judge (N-W) Secretariat, Rohini Courts, Delhi.
9. Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Care-Taking Branch, Rohini Courts, Delhi.
11. The Branch Incharge, R&I Branch, Rohini Courts, Delhi to upload the same on LAYERS portal of District Courts.



Principal District & Sessions Judge (N-W)
Rohini Courts, Delhi.

